

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:5094
ANSWERED ON:28.04.2005
ESTABLISHMENT OF ARMED FORCES TRIBUNAL
Meghwal Shri Kailash

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government is considering to establish an Armed Forces Tribunal to deal with the service matters and appeals arising out of the verdicts of the court martial concerning the three services;
- (b) if so, the details thereof; and
- (c) the time by which it is likely to be established?

Answer

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

(a) to (c): A proposal to establish an Armed Forces Tribunal to deal with service matters and appeals arising out of the verdicts of the courts martial concerning the three services, is under active consideration of the Government.